



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,9th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
9 WP(C)/3634/2021 B/O	NARENDRA KUMAR BHARATI Versus THE KENDRIYA VIDYALAYA SANGATHAN AND 4 ORS.	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM	
<u>ORDERS</u>			
10 PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

42 Crl.Pet./1122/2019 FIXED	ABDUL MAJOM (SUNU) AND 5 ORS. Versus MAMI BARUAH	MR. R ALI MR. H A AHMED MR A S SK	MR. A MOBARAQUE
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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/2479/2021 FIXED	MAINAO GAYARI Versus THE STATE OF ASSAM AND 8 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE
25	WP(C)/3551/2021 FIXED	MOFUR UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS N J BEGUM	SC, SEC. EDU. MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY SC, N C T E MS L HMAR

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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
28	WP(C)/3565/2021 FIXED	BABLU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	GA, ASSAM SC, N C HILLS SC, FINANCE DEPTT.
29	WP(C)/3616/2021 B/O	SRI KHAGEN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
30	WP(C)/3619/2021 B/O	DUNA KONWAR AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
<u>ADMISSION</u>				
31	WP(C)/2388/2020 FIXED	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MS M S CHOUDHURY	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
32	WP(C)/3201/2020 FIXED	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/3333/2021 FIXED	KAMRAN PASHA CHOUDHURY Versus THE SATE OF ASSAM AND 13 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	SC, PNRD GA, ASSAM MR. N DEKA MR. M GOGOI FOR CAVEATOR
26	WP(C)/3610/2021 B/O	LANGKUNG RAGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
27	WP(C)/3614/2021 B/O	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR A CHOWDHURY MR. N SARKAR MS. B CHOWDHURY MR P K BASU MR N M DEKA	SC, NF RLY SC, SC, IRCTC
28	WP(C)/3625/2021 B/O	BRIJENDRA BORAH Versus THE UNION OF INDIA AND 3 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, I O C
29	WP(C)/3627/2021 B/O	JRN CONTRACTS AND PHARMACEUTICAL (OPC) PVT LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR J SINGH	SC, AIIDC SC, INDUSTRIES AND COMMERCE
30	WP(C)/3628/2021 B/O	BHAKTI PRASAD SONOWAL Versus THE SHERISTADAR	MR. P J SAIKIA MR D K MEDHI MR. K BORUAH	
31	WP(C)/3629/2021 B/O	NARAYAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR P P MEDHI MR. D GOGOI MR. D BORO MR. S A CHOUDHURY	GA, ASSAM SC, AFDC SC. FOR MISSING AUTONOMOUS COUNCIL
32	WP(C)/3630/2021 B/O	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A BISWAS MS S AHOM	SC, PWD

ADMISSION

33 WP(C)/3559/2020
AS TOP ITEM (FIXED)

RANJIT BARUAH
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA

MR. D DAS SR. ADV
MR. K K DUTTA
MR. K K DUTTA
MR. A K GUPTA
MS. N BORDOLOI
SC, HEALTH

34 WP(C)/1957/2021
B/O

MES BUILDERS ASSOCIATION OF INDIA
Versus
THE UNION OF INDIA AND 5 ORS

MS. M BORAH
MR S DAS

MR. K K PARASAR
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./1668/2021 FIXED	VIMPAL BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
BAIL HEARING				
52	AB/1519/2021 FIXED	LATIF ALI @ DADUL ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	Cont.Cas(C)/327/2020 B/O	DURGA BAHADUR SONAR Versus AJAY KUMAR BHALLA AND 2 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN	MS. B SARMA (R2, R3)

LEAVE NOTE OF ADVOCATES FOR 09/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
23	RSA/71/2021 B/O	RABIN BHUYAN AND ANR. Versus BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	WITH I.A.(Civil)/1184/2021 in RSA/71/2021	RABIN BHUYAN AND ANR. Versus BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
24	RSA/72/2021 B/O	ON THE DEATH OF HIMIKA CHAKRABORTY HIS LEGAL HEIR AMALENDU CHAKRABORTY Versus ON THE DEATH OF SASHANKA BANIK HIS LEGAL HEIRS JOYA BANIK AND 2 ORS.	MR. S K TALUKDAR MR G BORDOLOI MS. S T BOKTH MS. L DAS	
	WITH I.A.(Civil)/1185/2021 in RSA/72/2021	ON THE DEATH OF HIMIKA CHAKRABORTY HIS LEGAL HEIR AMALENDU CHAKRABORTY Versus ON THE DEATH OF SASHANKA BANIK HIS LEGAL HEIRS JOYA BANIK AND 2 ORS.	MR. S K TALUKDAR MR G BORDOLOI MS. S T BOKTH MS. L DAS	
ORDERS				
25	I.A.(Civil)/1181/2021 WITH LCR, B/O in MACApp./237/2020	BISHAKA BISWAS AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR	

WITH
MACApp./237/2020

BISHAKA BISWAS AND 4 ORS.
Versus
NATIONAL INSURANCE CO. LTD. AND
ANR.

MR. M TALUKDAR
MD. K ALI
MS. R LAILA

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LEAVE NOTE OF ADVOCATES FOR 09/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021